

National Company Law Tribunal

Allahabad Bench

C P No.(IB) 140/ALD/2017

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2018

NAME OF THE COMPANY: M/s. ASREC (India) Limited Vs. M/s. Shashi Oils and Fats Pvt. Ltd.

SECTION OF I & B CODE: 7 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kumar Singh	PCS	RP	Ankit
2.				

CP NO.(IB)140/ALD/2017

Sh. Ankit Kumar Singh, PCS for the RP is present.

RP filed progress report.

List the matter on 15th November, 2018 for further progress report.

Dated: 05.10.2018

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SAROJ RAJWARE
MEMBER (TECHNICAL)

-sd-

BIKKI RAVEENDRA BABU
MEMBER (JUDICIAL)

Typed by:
Kavya Prakash Srivastava
(Stenographer)